2015 High Court, Appellate Side Calcutta

This is for information of all concerned that the following Officers, belonging to different cadres of the WBJS, as detailed below are hereby transferred and posted as mentioned against their names in the appropriate column of the table for the respective cadres.

Formal Notification as to the effect of order of transfer will follow soon.

<u>Cadre – District Judge (Entry Level)</u>

SI.	Name of the Officer	Present posting	Transferred / Transferred on promotion
No.			
1.	Sri Kundan Kumar Kumai	District & Sessions Judge, Bankura	District & Sessions Judge, Burdwan, vice Sri Goutam Sengupta
2.	Sri Sudip Niyogi	Registrar, Circuit Bench of Calcutta High Court at Port Blair, A & N Isls.	District & Sessions Judge, Bankura vice Sri Kundan Kumar Kumai
3.	Smt. Chaitali Chatterjee (Das)	Additional District & Sessions Judge, 1 st Court, Burdwan	District & Sessions Judge, Murshidabad vice Sri Prasenjit Biswas
4.	Sri Somenath Bandyopadhyay	Legal Advisor & Ex-Officio Jt. Secretary, Cooperation Department, Govt. of W.B. on deputation	District & Sessions Judge, Jalpaiguri, vice Sri Debasis Mukherjee
5.	Sri Debasis Mukherjee	District & Sessions Judge, Jalpaiguri	Presiding Officer, State Transport Appellate Tribunal, Govt. of W.B. on deputation vice vacant
6.	Smt. Sukla Sengupta	Additional District & Sessions Judge, 1 st Court, Berhampore, Murshidabad	Appellate Authority, Metro Railway, Kolkata, on deputation, vice vacant last held by Sri Sankar Brahma
7.	Sri Narendra Nath Dasgupta	Additional District & Sessions Judge, Tehatta, Nadia	Law Officer, Urban Development Department, Govt. of W.B., on deputation, vice vacant last held by Sri Sribas Chandra Das
8.	Sri Uttam Kumar Shaw	Judge, Special Court (E.C. Act)- cum- Additional District & Sessions Judge, 1 st Court, Raiganj, Uttar Dinajpur	Law Officer, Kolkata Improvement Trust, on deputation, vice vacant last held by Sri Bibekananda Pramanik
9.	Sri Bibhas Ranjan De	Additional District & Sessions Judge, 1 st Court, Jhargram, Paschim Medinipur	Legal Advisor, & Ex-Officio Jt. Secretary, Cooperation Department, Govt. of W.B. on deputation, vice Sri Somenath Bandyopadhyay
10.	Sri Tapan Kumar Das-II	Additional District & Sessions Judge, 3 rd Court, Asansol, Burdwan	Registrar, West Bengal Administrative Tribunal, on deputation, vice Smt. Mitali Bandyopadhyay
11.	Sri Jaladhar Mondal	Additional District & Sessions Judge, Basirhat, North 24- Parganas	Judge, Employees Insurance Court, Calcutta, on deputation, vice vacant, last held by Sri Pallab Roy Chowdhury
12.	Smt. Sashikala Basu	Additional District & Sessions Judge, 7 th Court, Alipore, South 24 Parganas	Judge, Special Court (E.CAct)-cum-ADJ, Durgapur, Burdwan, vice Sri Anupam Mukherjee.
13.	Smt. Sanchita Sarkar	Judge, Bench-II, City Sessions Court, Calcutta,	ADJ, Basirhat, North 24 Parganas, vice Shri Jaladhar Mondal.
14.	Smt. Sudeshna De Chatterjee	Additional District & Sessions Judge, Baruipore, South 24 Parganas	ADJ, 1 st Court, Jhargram, Paschim Medinipore vice Sri Bibhas Ranjan De
15.	Smt. Arti Sharma Roy	Additional District & Sessions Judge, Chandernagore, Hooghly	ADJ, 1 st Court, Berhampore, Murshidabad, (Women's Court) vice Smt. Sukla Sengupta.
16.	Sri Arup Basu	Additional District & Sessions Judge, 1 st Court, Chinsurah,	ADJ, 6 th Court, Paschim Medinipur vice Sri Indranil Adhikary

		Hooghly,	
17.	Sri Subhas Kumar Kar	Additional District & Sessions Judge, 5 th Court, Burdwan,	ADJ, 1 st Court, Darjeeling, vice Vacant
18.	Sri Anupam Mukherjee	Judge, Special Court (E.CAct)- cum-ADJ, Durgapur, Burdwan,	ADJ, 2 nd Court, Darjeeling, vice Sri Santanu Mishra
19.	Sri Indranil Adhikary	Additional District & Sessions Judge, 6 th Court, Paschim Medinipur	ADJ, 3 rd Court, Alipore, South 24 Parganas vice Sri Saket Kumar Jha
20.	Sri Ashis Kumar Das	Additional District & Sessions Judge, 2 nd Court, Jangipur, Murshidabad	ADJ, Toofangunj, Cooch Behar, vice Sri Sukhendu Das
21.	Sri Saket Kumar Jha	Additional District & Sessions Judge, 3 rd Court, Alipore, South 24 Parganas	ADJ, Mekhligunj, Cooch Behar vice vacant
22.	Sri Santanu Mishra	Additional District & Sessions Judge, 2 nd Court, Darjeeling	Additional District & Sessions Judge, 16 th Court, Alipore, South 24 Parganas, vice Smt. Buli Das
23.	Sri Partha Pratim Das	Judge, Special Court (E.CAct)- cum-ADJ, Alipore, South 24 Parganas	ADJ, 3 rd Court, Cooch Behar, vice Sri Soumendra Nath Das
24.	Smt. Buli Das	Additional District & Sessions Judge, 16 th Court, Alipore, South 24 Parganas	Judge, Special Court (E.C Act)-cum-ADJ, 2 nd Court, Cooch Behar, vice Sri Jyotirmoy Chandra
25.	Smt. Mitali Bandyopadhyay	Registrar, West Bengal Administrative Tribunal, on deputation	Judge, Bench-XI, City Civil Court, Calcutta, vice Sri Shyam Sundar Chattopadhyay
26.	Sri Sukhendu Das	Additional District & Sessions Judge, Toofangunj, Cooch Behar	Judge, Bench-IX, City Civil Court, Calcutta, vice Vacant
27.	Sri Shyam Sundar Chattopadhyay	Judge, Bench- IX, City Civil Court, Calcutta	ADJ, 1 st Court, Katwa, Burdwan vice Sri Subhrajit Basu
28.	Sri Soumendranath Das	Additional District & Sessions Judge, 3 rd Court, Cooch Behar	ADJ, 5 th Court, Burdwan, vice Sri Subhash Kumar Kar
29.	Sri Jyotirmoy Chandra	Judge, Special Court (E.C Act)- cum-ADJ, 2 nd Court, Cooch Behar,	ADJ, 3 rd Court, Asansol, Burdwan, vice Sri Tapan Kumar Das-II.
30.	Sri Debashis Halder	Additional District & Sessions Judge, Fast Track Court-2, Malda	ADJ, 2 nd Court, Malda vice Vacant Court last presided over by Sri Ananda Kumar Mukherjee
31.	Sk. Md. Reza	Additional District & Sessions Judge, Fast Track Court-1, Jalpaiguri	ADJ, 1 st Court, Burdwan, vice Smt. Chaitali Chatterjee
32.	Sri Karna Prosad Burman	Additional District & Sessions Judge, Fast Track Court-7, Alipore, 24 Parganas (South	ADJ, 10 th Court, Alipore, South 24 Parganas vice Vacant Court last presided over by Sri Ajeya Matilal
33.	Sri Shyamalendu Ghosal	Additional District & Sessions Judge, Fast Track Court, Dubrajpur, Birbhum,	ADJ, 2 nd Court, Uluberia, Howrah (Newly created Court)
34.	Sri Bibhas Chatterjee	Additional District & Sessions Judge, Fast Track Court, Baruipore, 24 Parganas (South)	ADJ, 2 nd Court, Jhargram, Paschim Medinipur vice Vacant Court last presided over by Sri Partha Sarathi Chakraborty
35.	Sri Chinmoy Chattopadhyay-I	Additional District & Sessions Judge, Fast Track Court-2, Howrah	Judge, Bench-II, City Sessions Court, Calcutta, vice Smt. Sanchita Sarkar
36.	Smt. Suparna Roy – I	Additional District & Sessions Judge, Fast Track Court-1, Asansol, Burdwan,	ADJ, 7 th Court, Alipore, South 24 Parganas, (Women's Court) vice Smt. Sashikala Basu

37.	Sri Somesh Prasad Sinha	Additional District & Sessions Judge, Fast Track Court-5, Alipore, 24 Parganas (South)	ADJ, 12 th Court, Alipore, South 24 Parganas vice Vacant Court, last presided over by Sri Narender Kumar Choudhury
38.	Sri Rabindra Nath Malik	Additional District & Sessions Judge, Fast Track Court-4, Barrackpore, 24 Parganas (North)	Judge, Special Court (E.CAct)-cum-ADJ, Alipore, South 24 Parganas, vice Sri Partha Pratim Das
39.	Sri Asim Kumar Das	Additional District & Sessions Judge, Fast Track Court-1, Krishnagar, Nadia	ADJ, Tehatta, Nadia, vice Sri Narendranath Dasgupta
40.	Sri Sailendra Kumar Singh	Additional District & Sessions Judge, Fast Track Court-2, Diamond Harbour, 24 Parganas (South)	ADJ, Baruipore, South 24 Parganas vice Smt. Sudeshna De Chatterjee
41.	Sri Subhabrota Chowdhury	Additional District & Sessions Judge, Fast Track Court-3, Diamond Harbour, 24 Parganas (South)	Judge, Bench-XII, City Civil Court, vice vacant
42.	Sri Uttam Kumar Nandy	Additional District & Sessions Judge, Fast Track Court, Serampore, Hooghly	ADJ, Chandernagore, Hooghly vice Smt Arti Sharma Roy
43.	Smt. Malati Karmakar	Additional District & Sessions Judge, Fast Track Court-2, Lalbagh, Murshidabad	ADJ, 2 nd Court, Jangipur, Murshidabad, vice Sri Ashis Kumar Das
44.	Sri Chiranjib Bhattacharya	Additional District & Sessions Judge, Fast Track Court-2, City Sessions Court, Calcutta	ADJ, 1 st Court, Chinsurah, Hooghly vice Sri Arup Basu.
45.	Smt. Sarbani Mallick Chattopadhyay	Additional District & Sessions Judge, Fast Track Court-1, Sealdah, 24 Parganas (South)	ADJ, 4 th Court, Burdwan, vice Sri Bankim Chandra Chattopadhyay,
46.	Sri Subhrajit Basu	Additional District & Sessions Judge, 1 st Court, Katwa, Burdwan	Judge, Special Court (E.C. Act)-cum-ADJ, 1st Court, Raiganj, Uttar Dinajpur vice Sri Uttam Kumar Shaw

<u>Cadre – Civil Judge (Senior Division)/CJM/ACJM</u>

Including 33 promoted Officers

SI. No.	Name of the Officer with present posting	Present posting	Posting on transfer/promotion
1.	Sri Subhra Som Ghosal	Judicial Magistrate, 5th Court, then 1 st Court, Paschim Medinipur	ACJM, Bidhannagar, North 24-Parganas vice Sri Apurba Kumar Ghosh
2.	Smt. Aditi Ghosh	Judicial Magistrate, Balurghat, Dakshin Dinajpur	CJ(SD), 10 th Court, Alipore, South 24- Parganas vice vacant
3.	Smt. Hemantika Sundas	Municipal Magistrate, 2 nd Court, Calcutta	ACJM, Kandi, Murshidabad vice Sri Sujit Kumar Jha
4.	Smt. Kusumika Dey (Mitra)	Judicial Magistrate, 3 rd Court, Howrah	ACJM, Kalna, Burdwan, vice Sri Sougata Chakraborty
5.	Sri Uday Rana	Judicial Magistrate, 5 th Court, Hooghly	CJ(SD), Bankura vice vacant
6.	Smt. Jayati Saha	Judicial Magistrate, 2 nd Court, Chinsurah, Hooghly	CJ(SD), 1 st Court, Hooghly vice vacant
7.	Smt. Asmita Samajdar	Civil Judge (Junior Division), 2 nd Court, Contai, Purba Medinipur	CJ(SD), 2 nd Court, Tamluk, Purba Medinipur vice Smt. Rimpa Roy
8.	Sri Sutirtha Banerjee	Civil Judge (Junior Division), 2 nd Addl. Court, Contai, Purba Medinipore	CJ(SD), 1 st Court, Tamluk, Purba Medinipur, vice vacant
9.	Sri Jagajyoti Bhattachjee	Judicial Magistrate, Municipal Court, Howrah	CJ(SD), Darjeeling vice vacant
10.	Sri Debajyoti Mukherjee	Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum	CJ(SD), Kalyani, Nadia vice vacant

11.	Sri Dhiman Barman	Metropolitan Magistrate, 3 rd Court, Calcutta	CJ(SD), 7 th Court, Alipore, South 24- Parganas vice vacant
12.	Sri Megh Dorji Moktan	Civil Judge (Junior Division), Alipurduar, Jalpaiguri	ACJM, Krishnanagar, Nadia vice vacant
13.	Sri Susangeet Kr. Das	Judicial Magistrate, 3 rd Court, Barrackpore, North 24-Parganas	CJ(SD), 1 st Court, Barasat, North 24- Parganas vice Smt. Leena Goldar
14.	Sri Sandip Kumar Kundu	Civil Judge (Junior Division), Barrackpore, North 24-Parganas	ACJM, Kalyani, Nadia vice vacant
15.	Sri Edwin Lepcha	Judicial Magistrate, 2 nd Court, Barasat, North 24-Parganas	Secretary, DLSA, Cooch Behar, on deputation vice Smt. Mukulika Sinha
16.	Sri Monodeep Dasgupta	Judicial Magistrate, 1 st Court, Diamond Harbour, 24-Parganas (South)	ACJM, Raiganj, Uttar Dinajpur vice vacant
17.	Sri Sounak Mukherjee	Judicial Magistrate, 3 rd Court, Chinsurah, Hooghly	Secretary, DLSA, Hooghly , on deputation vice vacant
18.	Sri Arindam Dutta	Judicial Magistrate, 4 th Court, Katwa, Burdwan	Secretary, DLSA, Darjeeling on deputation vice vacant
19.	Nuruzzaman Ali	Civil Judge (Junior Division), 3 rd Court, Diamond Harbour, 24- Parganas (South)	ACJM, 2 nd Court, Dinhata, Cooch Behar vice vacant
20.	Smt. Suparna Ray-II	Metropolitan Magistrate, 5 th Court, Calcutta	Judge, Bench-2, PSCC, Calcutta vice vacant
21.	Sri Mandip Saha Roy	Judicial Magistrate, Bidhannagar, North 24-Parganas	Secretary, DLSA, Murshidabad on deputation vice vacant
22.	Sri Anil Kumar Khuswaha	Civil Judge (Junior Division), 1 st Court, Hooghly	CJ(SD), Addl. Court, Purulia vice Smt. Nilanjana Chatterjee
23.	Sri Parag Neogi	Judicial Magistrate, 5 th Court, Barrackpore, 24-Parganas (North)	ACJM, 2 nd Court, Alipurduar, Jalpaiguri vice Smt. Sarojini Ghising
24.	Sm. Mou Ghatak Majumdar	Judicial Magistrate, 6 th Court, Asansol, Burdwan	CJ(SD), 1 st Addl. Court, Burdwan, vice vacant
25.	Smt. Sutapa Mullick	Judicial Magistrate, 5 th Court, Paschim Medinipur	CJ(SD), 2 nd Court, Paschim Medinipur vice vacant
26.	Sm. Sushmita Gayen Mukherjee	Judicial Magistrate, Gorubathan, Darjeeling in charge of the Court & Office of Civil Judge (Junior Division)	Judge, Bench-6, PSCC, Calcutta vice vacant
27.	Sri Debarghya Biswas	Metropolitan Magistrate, 8 th Court, Calcutta	ACJM, 1 st Court, Raghunathpur, Purulia vice Sri Santosh Kumar Pathak
28.	Sri Soumitra Kumar Ganguly	Judicial Magistrate, 2 nd Court, Arambagh, Hooghly	CJ(SD), Jalpaiguri vice vacant
29.	Sri Sujoy Bal	Civil Judge (Junior Division), 2 nd Court, Basirhat, North 24- Parganas	CJ(SD), Kandi, Murshidabad vice Smt. Soma Chakraborty
30.	Sri Surajit Mondal	Judicial Magistrate, 2 nd Court, Suri, Birbhum	ACJM, 2 nd Court, Raghunathpur, Purulia vice vacant
31.	Smt. Indrani Gupta	Judicial Magistrate, 2 nd Court, Jalpaiguri	CJ(SD), 8 th Court, Alipore, South 24- Parganas vice vacant
32.	Sri Durgasankar Rana	Civil Judge (Junior Division), Suri, Birbhum	Secretary, DLSA, Bankura on deputation vice vacant
33.	Sri Anindya Ray	Civil Judge (Junior Division), 1 st Court, Jangipur, Murshidabad	CJ(SD), Raiganj, Uttar Dinajpur vice vacant
34.	Sri Hidayatullah Bhutia	CJM, Bankura	CJM, Balurghat, Dakshin Dinajpur vice Sri Sanjay Chowdhury
35.	Salim Ahmed Ansari	CJM, Burdwan	CJM, Cooch Behar vice Sri Dinanath Prasad
36.	Sri Dinanath Prasad	CJM, Cooch Behar	CJM, Purba Medinipur vice Sri Sudip Bhattacharyya
37.	Sri Sanjay Chowdhury	CJM, Balurghat, Dakshin Dinajpur	CJ(SD), Tehatta, Nadia vice vacant
38.	Sri Arun Kumar Nandy	CJM, Howrah	CJM, Bankura vice Sri Hidayatullah Bhutia
39.	Smt. Sarojini Ghising	ACJM-2, Alipurduar, Japaiguri	CJ(SD), 3 rd Court, Krishnanagar, Nadia vice vacant

40.	Smt. Leena Golder	CJ(SD), 1 st Court, Barasat, North	CJ(SD), Ghatal, Paschim Medinipur vice
		24-Parganas	vacant
41.	Sri Sudip Bhattacharya	CJM, Tamluk, Purba Medinipur	Law Officer, Directorate of Drug Control,
			Govt. of W.B. on deputation vice vacant
42.	Sri Ashis Gupta	ACJM, Diamond Harbour, South	Secretary, DLSA, Raiganj, Uttar Dinajpur on
		24-Parganas	deputation vice vacant
43.	Smt. Bipasha Mondal	CJM, Purulia	Dy. A.G.O.T., Govt. of West Bengal on
			deputation vice vacant last held by Sri
			Pinaki Mitra
44.	Smt. Mukulika Sinha	Secretary, DLSA, Cooch Behar	Secretary, DLSA, Howrah on deputation
			vice vacant
45.	Sri Sujit Kumar Jha	ACJM, Kandi, Murshidabad	CJ(SD), 2 nd Court, Berhampore,
			Murshidabad vice vacant
46.	Smt. Soma Chakraborty	CJ(SD), Kandi, Murshidabad	Deputy Registrar, West Bengal Taxation
			Tribunal on deputation vice vacant
47.	Sri Apurba Kumar	ACJM, Bidhannagar, N. 24-Pgs.	CJM, Barasat, North 24-Parganas vice
	Ghosh		vacant
48.	Sri Deepto Ghosh	ACMM, 2 nd Court, Calcutta	CJM, Howrah vice Sri Arun Kumar Nandy
49.	Sri Sougata	ACJM, Kalna, Burdwan	CJM, Burdwan vice Sri Salim Ahmed Ansari
	Chakraborty		
50.	Smt. Rimpa Roy	CJ(SD), Tamluk, Purba	CJ(SD), 4 th Court, Alipore, South 24-
		Medinipur	Parganas vice vacant
51.	Sri Sudip Banerjee	CJ(SD), Khatra, Bankura	ACJM, Diamond Harbour, South 24-
			Parganas vice Sri Asish Gupta
52.	Smt. Nilanjana	CJ(SD), Addl. Court, Purulia	CJ(SD), Khatra, Bankura vice Sri Sudip
	Chatterjee		Banerjee
53.	Sri Santosh Kumar	ACJM, 1 st Court, Raghunathpur,	CJM, Purulia vice Smt. Bipasha Mondal
	Pathak	Purulia	

In the cadre of Civil Judge (Junior Division) /JM

SI.	Name of the Officer	Present posting	Transferred and posted as
No.			
1.	Smt. Jayasree Dey	Civil Judge (Junior Division),	Judicial Magistrate, 1 st Court, Paschim
		Sadar, Coochbehar	Medinipur vice Sri Subhra Som Ghosal since
			promoted
2.	Sri Subhajit Rakshit	Civil Judge (Junior Division)-	Judicial Magistrate, 2 nd Court, Chinsurah,
		cum-Judicial Magistrate,	Hooghly vice Smt. Jayati Saha since
		Kalimpong, Darjeeling	promoted
3.	Sri Amar Chandra Das	Civil Judge (Junior Division)-	Civil Judge (Junior Division), 2 nd Court,
		cum-Judicial Magistrate,	Contai, Purba Medinipur vice Smt.
		Toofanganj, Coochbehar	Asmita Samajdar since promoted
4.	Smt. Leena Lama	Judicial Magistrate, 6 th Court,	Civil Judge (Junior Division), Alipurduar,
		Sealdah, South 24-	Jalpaiguri vice Sri Megh Dorji
		Parganas	Moktan since promoted
5.	Sri Koushik Kundu	Civil Judge (Junior Division)-	Civil Judge (Junior Division), Barrackpore,
		cum-JM,	North 24-Parganas vice Sri Sandip
		Mekhliganj,	Kumar Kundu since promoted
		Coochbehar	
6.	Sri Avik Kumar	Civil Judge (Junior Division),	Judicial Magistrate, 3 rd Court, Chinsurah,
	Chatterjee	Addl. Court, Chinsurah,	Hooghly vice Sri Sounak
		Hooghly	Mukherjee since promoted
7.	Sri Subrata Ghosh	Judicial Magistrate, 1st Court,	Judicial Magistrate, Bidhannagar, North 24-
		Sadar, Jalpaiguri	Parganas vice Sri Mandip Saha
			Roy since promoted
8.	Ruth Priya Khaiba	Civil Judge (Junior Division),	Judicial Magistrate, 5 th Court, Barrackpore,
		Sadar, Jalpaiguri	North 24-Parganas vice Sri Parag
			Neogi since promoted

9.	Sri Jyotirmoy	Judicial Magistrate, Additional	Judicial Magistrate, Gorubathan, Darjeeling
Э.	Bhattacharya	Court, Chinsurah, Hooghly	in charge of the Court & Office of Civil Judge (JD) vice Smt.Sushmita Gayen Mukherjee since promoted
10.	Md. Rafique Alam	Judicial Magistrate, Sadar, Darjeeling	Civil Judge (Junior Division), Suri, Birbhum vice Sri Durga Sankar Rana since promoted
11.	Smt. Subhra Bhowmick	Civil Judge (Junior Division), 2 nd Court, Sadar, Howrah	Judicial Magistrate, Sadar, Darjeeling vice Md. Rafique Alam
12.	Smt. Sosanna Rai	Prob. Civil Judge (Junior Division), Darjeeling	Civil Judge (Junior Division), Sadar, Coochbehar vice Smt. Jayasree Dey
13.	Mr. Moyazzem Hossain	Prob. Civil Judge (Junior Division), North 24-Parganas	Civil Judge (Junior Division)-cum-Judicial Magistrate, Kalimpong, Darjeeling vice Sri Subhajit Rakshit
14.	Ms. Prinyaka Zimba	Prob. Civil Judge (Junior Division), Darjeeling	Civil Judge (Junior Division)-cum-Judicial Magistrate, Toofanganj, Coochbehar vice Sri Amar Chandra Das
15.	Smt. Madhumita Chowdhury	Civil Judge (Junior Division), 1 st Court, Sadar, Paschim Medinipur	Judicial Magistrate, 6 th Court, Sealdah, South 24-Parganas vice Smt. Leena Lama
16.	Smt. Arshia Mustaque	Prob. Civil Judge (Junior Division), South 24-Parganas	Civil Judge (Junior Division), 1 st Court, Sadar, Paschim Medinipur vice Smt. Madhumita Chowdhury
17.	Sri Nishan Majumder	Prob. Civil Judge (Junior Division), Paschim Medinipur	Civil Judge (Junior Division), 2 nd Court, Sadar, Jalpaiguri vice Sri Girijananda Jana
18.	Sri Samaresh Bera	Judicial Magistrate, 2 nd Court, Sadar, Purulia	Civil Judge (Junior Division), Sadar, Jalpaiguri vice Ruth Priya Khaiba
19.	Smt. Sujata Mondal	Prob. Civil Judge (Junior Division), Burdwan	Civil Judge (Junior Division), Addl. Court, Chinsurah, Hooghly vice Sri Avik Kumar Chatterjee
20.	Smt. Rinjee Doma Lama	Principal Magistrate, Juvenile Justice Board, Howrah	Judicial Magistrate, 1 st Addl. Court, Basirhat, North 24-Parganas vice Smt. Juin Dutta
21.	Smt. Juin Dutta	Judicial Magistrate, 1st Addl. Court, Basirhat, North 24-Parganas	Principal Magistrate, Juvenile Justice Board, Howrah vice Smt. Rinjee Doma Lama
22.	Sri Girijananda Jana	Civil Judge (Junior Division), 2 nd Court, Sadar, Jalpaiguri	Judicial Magistrate, 1 st Court, Sadar, Jalpaiguri vice Sri Subrata Ghosh
23.	Mr. Miftahul Israr	Prob. Civil Judge (Junior Division), Birbhum	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mekhliganj, Coochbehar vice Sri Koushik Kundu